

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-II  
(through web-based video conferencing platform)**

**Item 40**

**IA No. 57/2023  
And  
CP(IB) No. 33/Chd/Pb/2022**

**Under Section 95, & 60(5) IBC 2016**

**In the matter of:-**

Punjab National Bank

Vs.

.....Petitioner

Rehat Mehra

.....Respondent

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 18.12.2023.

Sd/-  
Court Officer

November 08, 2023  
VN